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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Distribution of litigation work among the Law Officers.

GOVERNMENT ORDER NO: 4132 -JK(LD) OF 2020
D A T E D: 26 - 12 - 2020

Consequent upon disengagement of Smt. Seema Khujuria Shekhar, Ex- Senior Additional Advocate General, Jammu, Shri C.M.Koul, Ex-Senior Additional Advocate General, Jammu and Shri Nissar Hussan Shah, Ex- Senior Additional Advocate General, Srinagar vide Government Order No. 4131-LD(A) of 2020 dated 24.12.2020 and in partial modification of Government Order No. 3347-LD(A) of 2019 dated 26.07.2019 read with Government Order No. 2536-LD(A) of 2019 dated 02.04.2019, Government Order No. 2648-LD(A) of 2020 dated 05.10.2020 and Government Order No. 2702-LD(A) of 2020 dated 19.10.2020, it is hereby ordered that till formal orders for allocation of work is made between the Law Officers, the following interim arrangement for appearance in departments allocated to Ex-Law Officers shall remain in place:-

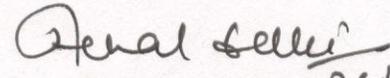
1. Shri H.A.Siddiqui, Sr. Additional Advocate General, Jammu shall appear before the Court of Hon'ble Mr. Justice Rajesh Bindal (including Division Bench of Hon'ble Mr. Justice Rajesh Bindal) in place of Smt. Seema Khajuria Shekher. Departments assigned to Shri H.A.Siddiqui, Sr. Additional Advocate General Shall be represented by Shri F.A.Natnoo, Additional Advocate general in additional to his own assignment;
2. Departments earlier assigned to Shri C. M. Koul, Sr. Additional Advocate General, Jammu shall be represented by Shri Raman Sharma, Additional Advocate General, Jammu; and



3. The departments assigned to Shri Nissar Hussain Shah, Sr. Additional Advocate General, Srinagar shall be represented by the following Law Officers in addition to their own assignments:-

S.No.	Name of the Law Officer S/Shri	Departments allocated
1.	B. A. Dar, Sr. Additional Advocate General	1. Revenue Department 2. Hajj & Auqaf
2.	Shah Aamir, Additional Advocate General	1. School Education Department 2. Election Department.

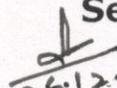
By order of the Government of Jammu and Kashmir.


(Achal Sethi) 26.12.2020

Secretary to Government

No: LD(A)2019/49

Copy to the:-


26.12.2020

Dated: 26 -12-2020

1. Learned Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
6. Director, Archeology, Archives and Museums, J&K, Jammu.
7. All concerned Law officers.
8. Administrative Officer, Advocate General's Office.
9. Incharge, Website, Department of Law, Justice & PA.
10. Government Order File.
11. Concerned File.